

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No.70/Chd/Pb/2017

In the matter of:

Singhania International Limited.Petitioner/Operational Creditor
Vs.
Didar Steel Comples Pvt.Ltd.Respondent/Corporate Debtor

Present: Mr. G.S.Sarin with Mr.Sanjay Aggarwal, Practising Company
Secretaries for petitioner
Mr. Aditya Grover, Advocate for respondent.

Compliance affidavit has been filed. Learned counsel for
respondent filed Memo of Appearance and seeks time to file Power of Attorney
along with resolution of Board of Directors.

List the matter for arguments on 10.10.2017. Reply, if any, be filed
at least one week before the date fixed with copy advance to the petitioner /
authorised representative. Advance copy of the reply be also sent to the
petitioner at its email address.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

September 28, 2017
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